

ITEM NO.20

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1374/2023

M/S E-GAMING FEDERATION & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.254930/2023-EX-PARTE STAY)

Date : 15-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Harish N Salve, Sr. Adv.
Mr. Sajan Poovayya, Sr. Adv.
Mr. V Lakshmikumaran, Adv.
Ms. Charanya Lakshmikumaran, AOR
Mr. L Badri Narayanan, Adv.
Mr. Karan Sachdev, Adv.
Ms. Sanjanthi Sajan Poovayya, Adv.
Mr. Sumit Khadaria, Adv.
Ms. Chetna N Rai, Adv.
Ms. Apeksha Mehta, Adv.
Ms. Raksha Aggarwal, Adv.
Mr. Manish Sharma, Adv.

For Respondent(s) Mr. N. Venkataraman, ASG

UPON hearing the counsel the Court made the following
O R D E R

List the Petition on 8 January 2024.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR